

By E-Mail/Speed Post/Special Messenger

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC.VII-03/2022/ /A**

From :- Shri Romen Baruah  
Registrar (Vigilance)  
Gauhati High Court  
Guwahati

To  
Shri Abu Saleh Badrudduza Laskar  
District & Sessions Judge  
Charaideo

Dated Guwahati, the July, 2022

Sub:- **Permission to avail HTC.**

Ref:- Your letter No. letter No. DJCHA/2022/801 dated 20.06.2022 and this Registry's letter No. HC.VII-03/2022/4852-4854/A dated 04.07.2022.

Sir

In partial modification of this Registry's letter No. HC.VII-03/2022/4852-4854/A dated 04.07.2022, I am directed to inform you that you have been accorded permission to avail Home Travel Concession (HTC) for the block period of 2022-2023 for the journey to your home town Silchar on 10.07.2022 along with your wife Smti Neeli Laskar and son Shri Abu Armaan Laskar, as prayed for, by the shortest possible route, as per existing Rules,

Thanking you.

Yours faithfully

*Solt*

**REGISTRAR (VIGILANCE)**

Memo NO. HC.VII-03/2022/5123-5128 /A. dated 21/7/22

Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
3. The Project Manager, Gauhati High Court, Guwahati for information and with request to upload this letter to the official website of this Hon'ble Court.

*M. Solt*

**REGISTRAR (VIGILANCE)**